

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.118 OF 2019

IN THE MATTER OF:

Ajay Batra & Anr

Appellants

Vs

BHP Machines Ltd & Ors.

Respondents

For Appellant:- Ms Sonakshi Singh, Advocate.

For Respondents: - Mr. Deepak Jain, with Mr. Ankush Diwan, Advocates for R4,5 and 14.

O R D E R

17.09.2019 - Since all the respondents have not filed their respective reply affidavits and the appellants have also to be granted some more time to file rejoinder. It is directed that the pleadings on the side of Respondents be completed within three weeks and rejoinder thereto be filed within two weeks thereafter.

2. List the appeal for hearing on **21st November, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN